

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.4024/2018

New Delhi, this the 27th day of January, 2020

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.Mohd. Jamshed, Member (Administrative)

Rizwana Khatoon
Aged about 24 years, Group "B", PGT Urdu
D/o Mr. Riyaz Ahmad,
R/o Village Semra, Post Katesar,
District Chandauli, UP. -Applicant

(By Advocate: Mr. A.A.Anasri)

Versus

The Secretary
Delhi Subordinate Services Selection Board, (DSSSB)
FC-18, Institutional Area, Karkardooma,
(Near Railway Reservations Centre)
Delhi-110092. - Respondent

(By Advocate: Mr.Jagdish N.)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

Learned counsel for the applicant submits that this OA has become infructuous. Hence this OA is dismissed as having become infructuous.

**(Mohd. Jamshed)
Member(A)**

**(S.N. Terdal)
Member (J)**

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